

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) Government of Orissa has informed that it has been alleged that 46 farmers during 2009-10, 29 farmers during 2010-11 and 6 farmers during 2011-12 have committed suicide in the State. Also, Government of Orissa has clarified that these suicides are not due to agrarian reasons.

(c) and (d) No, Sir. There is no such proposal at present.

Complaint received against IIM, Indore

†2663. SHRI RAGHUNANDAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received any complaints from Indian Institute of Management (IIM), Indore about its administration during the year 2011;

(b) if so, the steps taken by Government in this regard;

(c) the details of the complaints received by Government since December, 2008, out of which some were related to the harassment of employees while others were related to corruption; and

(d) the steps Government is going to take keeping in view the complaints coming frequently?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

(c) and (d) Two complaints were received since December, 2008 from IIM Indore related to various issues alleging harassment of employees and corruption. With regard to one case, the Board of Governors (BOGs) of IIM Indore decided to initiate appropriate administrative and legal action. The other case pertains to Shri K.R. Narenderababu (Ex. CAO) and the matter is subjudice in the High Court of Madhya Pradesh.

Fertilizer units at Haldia and Durgapur

2664. SHRI R.C. SINGH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the conditions of fertilizer units situated at Haldia and Durgapur in West Bengal;

(b) if so, the details thereof;

(c) whether Government is actively considering some proposals to revive these units that can play a very important role in Eastern India;

†Original notice of the question was received in Hindi.

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Yes, Sir. The Haldia and Durgapur Units of Hindustan Fertilizer Corporation Limited were closed down in 2002 as per the decision of the Government.

(c) and (d) Pursuant to the decision of the Cabinet, an Empowered Committee of Secretaries (ECOS) under the Chairmanship of Secretary (F) was constituted to evaluate all options for revival of closed units of Fertilizer Corporation of India Limited (FCIL) and Hindustan Fertilizer Corporation Limited (HFCL) including Haldia and Durgapur units of HFCL and make suitable recommendations. Based on the recommendations of the ECOS, a proposal was sent to CCEA, which considered the proposals and approved the same with the stipulation that Board for Industrial and Financial Restructuring (BIFR) proceedings be expedited and thereafter, the matter including changes, if any, required in bid parameters, be placed before the Committee for a final decision.

(e) Does not arise.

Over-use of fertilizers

2665. SHRI SYED AZEEZ PASHA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is a huge gap between demand and supply of various fertilizers in the country;

(b) if so, the details and reasons therefor;

(c) the quantum of chemical fertilizers imported in 2010-11;

(d) the quantum of chemical fertilizers estimated to be imported in 2011-12;

(e) whether Government is making any concerted efforts to ensure that there is no over-use or mis-application of fertilizers leading to soil degeneration and crop failure, etc.; and

(f) the details of such efforts being made by Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Urea is the only fertilizer which is under partial movement and distribution control of the Government. All other fertilizers viz. DAP, MOP, SSP and NPK etc. are decontrolled/de-canalized since 1992. The availability of decontrolled fertilizers is decided by the market forces of demand and supply. Union Government monitors availability of fertilizers at State level and State Governments are responsible for its tie-up with the manufacturers and importers and further distribution within the State. The State-wise demand (Requirement) and supply (Availability) of major fertilizers namely Urea, MOP and phosphatic